

(ख) अं.र (ग) योजना आयोग द्वारा भारतिय रिजर्व बैंक की सलाह में तैयार की गयी प्रक्रिया के अनुसार, जो पहली मई, 1972 से लागू है, किसी राज्य को बजट सम्बन्धी माघन के रूप में खीवरडापट इस्तेमाल करने की अनुमति नहीं है । इस सम्बन्ध में सरकार की नीति में कोई परिवर्तन नहीं हुआ है ।

Non-payment of Income-tax by Plastic Factories functioning in South Delhi

805. SHRI BIRENDER SINGH RAO Will the Minister of FINANCE be pleased to state:

(a) whether it has come to the notice of Government that nearly 1000 plastic factories have been running in South Delhi during the last five years. and

(b) whether these plastic factory owners do not pay any sales tax and income-tax to Government?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) and (b). Eleven plastic industrial units, located in South Delhi are being assessed to income-tax. There are also quite a few persons owning one or two small machines who work on casual job basis and who do not appear to have income liable to income-tax.

As regards sales tax, presently, proceedings against two plastic manufacturers in South Delhi are pending in Sales Tax Department of Delhi Administration. No other instance of non-payment of sales tax has come to notice. That Department is also conducting enquiries and if any dealer is found, who has not got himself registered, he will be dealt with according to law.

Success achieved in eliminating wasteful practices in Indian Airlines

806. SHRI B. S. BHAURA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Indian Airlines last year made any attempts to eliminate and curtail wasteful labour practices in the Corporation; and

(b) if so, to what extent Government have succeeded in accomplishing its objective with comparative figures thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) Yes, Sir.

(b) Some of the salient features of the improvements which have resulted from elimination of wasteful work practices are:—

(i) There has been a noticeable improvement in the standard of discipline and attendance,

(ii) The expenditure on overtime for 1973-74 has been brought down from Rs. 382 lakhs (budgetted) to Rs. 264 lakhs. In 1974-75, this expenditure is likely to be of the order of Rs. 30 lakhs.

(iii) The on-time performance has improved from 45.16 per cent for the calendar year 1973 to 64.77 per cent for the first five months of 1974.

(iv) The number of night stops in the case of flying crew has been brought down from 35 per day system wise before the lock-out to 12 day after 18th March, 1974 when a new schedule was brought into force, and

(v) The existing standard strength has been considered adequate in many departments and surpluses located in others. The extent of surpluses is being assessed.